

Export Promotion Mission;

(b) if so, the details thereof and the reasons therefor;

(c) whether any immediate targets have been fixed for the operation of Export Promotion Mission; and

(d) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) to (d) The Export Promotion Mission as announced in the budget of 2014-15 is aimed at preparing a comprehensive policy for promoting foreign trade which will include deeper involvement of States in achieving targets to be fixed under the Foreign Trade Policy.

Study on impact of FTAs on the manufacturing sector

2934. SHRI DEREK O'BRIEN: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether a study has been conducted on the impact of Free Trade Agreements on the Indian manufacturing sector;

(b) if so, the details thereof;

(c) whether it is also a fact that the Indian manufacturing sector's growth has contracted by 0.7 per cent in 2013-14, for the first time since 1991-92; and

(d) the measures being taken to address the inverted duty structure ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) and (b) Impact evaluation of FTAs is a continuous process which starts even before FTA negotiations are entered into. As per preferential import data available, the extent of utilization of FTAs by the exporters of the trading partner countries is low. Before entering into negotiations with its trading partners, studies are undertaken internally, as well as through the Joint Study Group (JSG) to study the feasibility of the proposed FTAs, including their impact on the domestic stakeholders including the Apex Chambers of Commerce and Industry, Industry Associations as well as the Administrative Ministries and Departments. In order to protect the interest of the domestic industry and agriculture sector, these agreements provide for maintaining sensitive/negative lists of items on which limited or no tariff concessions are granted under the FTA. In addition, in case of a surge in imports and injury to the domestic industry, a country is allowed to take recourse to the measures such as anti-dumping and safeguards. Every FTA has a joint review mechanism which monitors the implementation of the FTA. India's trade and economic relations with all its FTA partners have increased substantially.

(c) As per the National Accounts Statistics, the annual growth rate (at 2004-05 prices) of the manufacturing sector in 1991-92 was negative at (-) 2.4 per cent, after which the annual growth rate remained positive in successive years before becoming marginally negative at (-) 0.7 percent in 2013-14.

(d) To address the inverted duty structure, the Union General Budget 2014-15 presented on 10th July, 2014 in the Parliament has reduced basic customs duty (BCD) on certain items.

Import/export of goods under FTP

†2935. SHRI ISHWARLAL SHANKARLAL JAIN: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the names of different goods being exported to other countries from India under the Foreign Trade Policy (FTP) and the names of countries where these goods are being exported, quantity-wise and rate-wise;

(b) the names of different goods being imported in India from other countries and the names of countries from where these goods are being imported, quantity-wise and rate-wise; and

(c) the amount spent on import of goods from foreign countries by the Central Government every year and like-wise the details of amount earned by export of goods from India to foreign countries every year ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) and (b) The details of country-wise Exports and Imports with quantity and value are available in the DGCI&S publication in CD form namely 'Monthly Statistics of Foreign Trade of India' Vol. I (Exports) and Vol.II (Imports). Such CD's are regularly sent to Parliament Library by DGCI&S, Kolkata and may be accessed there. CDs of financial year ending March 2014 are yet to be released. Rate-wise information, however, is not maintained by the Government.

(c) The details of Foreign Exchange spent on imports and earned through exports by the country on merchandise goods are as under:

(Value in US\$ Billions)		
Year	Exports	Imports
2011-2012	306.0	489.3
2012-2013	300.4	490.7
2013-2014	313.5	450.6

Source: DGCI&S.

†Original notice of the question was received in Hindi.